(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Form 1

List of cases e-filed during the month of March, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate Email ID	Date of Registration	Date of e-filing
1		Assam	Nil	-	-	-	-	-	-
2		Nagaland	Nil	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-		-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-

Form 2

List of cases in which e-Payment of Court fees was made during the month of March, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

Form 3

List of cases in which Electronics Service of Process has taken during the month of March, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

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Form 4

SI.No	Court	State	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
			Civil & Assistant Sessions Judge No. 1 Civil & Assistant Sessions Judge No. 2	-	Comm. Suit-45/23 Comm. Suit-46/23 Comm. Suit-53/23 Comm. Suit-67/23 Comm. Suit-51/23 Comm. Suit-55/23 Comm. Suit-57/23	04
1	Civil& Assistant Sessions Judge	Kamrup (M), Assam	Civil & Assistant Sessions Judge No. 3	_	Comm. Suit-63/23 Comm. Suit-44/23 Comm. Suit-47/23 Comm. Suit-48/23 Comm. Suit-49/23 Comm. Suit-50/23 Comm. Suit-52/23 Comm. Suit-54/23 Comm. Suit-58/23 Comm. Suit-59/23 Comm. Suit-60/23 Comm. Suit-61/23 Comm. Suit-65/23	13
			Total			22

List of total number of cases allocated taken during the month of March, 2023..

Form 5

List of cases in which Case Management Hearing was held during the month of March, 2023.

Sl.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
1		Assam	Nil	-	-	-	-
2		Nagaland	Nil	-	-	-	-
3		Mizoram	Nil	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

<u>Form 6</u>

Contested Commercial Cases disposed during the month of March, 2023.

SI.No	Court	State	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1		Assam	Nil										
2		Nagaland	Nil	-	-	-	-	-	-	-	-	-	-
3		Mizoram	Nil	-	-	-	-	-	-	-	-	-	-
4		Arunachal Pradesh	Nil	-	-	-	-	-	-	-	-	-	-

As per new format.

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

SI.No	Court	District/State	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Civil Judge-cum- Asst. Sessions Judge	Bongaigaon, Assam	03	-	-	03
2	Civil Judge-cum- Asst. Sesions Judge	Chirang, Assam	04	-	-	04
3	Civil Judge-cum- Asst. Sessions Judge	Dibrugarh, Assam	08	-	-	08
4	Civil Judge-cum- Asst. Sessions Judge	Kamrup(M), Assam	350	22	02	370
5	Civil Judge-cum- Asst. Sessions Judge	Sivasagar, Assam	33	-	03	30
6	Civil Judge-cum- Asst. Sessions Judge	Golaghat, Assam	05	-	-	05
7	Civil Judge-cum- Asst. Sessions Judge	Jorhat, Assam	20	02	-	22
8	Civil Judge	Morigaon, Assam	39	-	-	39
9	CJM-cum-Civil Judge-cum- Asst. Sessions Judge	Hojai, Assam	06	-	-	06
10	Civil Judge-cum- Asst. Sessions Judge	Nagaon, Assam	87	02	03	86
11	Civil Judge-cum- Asst. Sessions Judge	Sonitpur, Tezpur	02	01	-	03
12	Civil Judge-cum- Asst. Sessions Judge	Tinsukia	05	-	-	05
13	Civil Judge-cum- Asst. Sessions Judge	Hailakandi	31	-	21	10
14	Civil Judge-cum- Asst. Sessions Judge	Goalpara	01	-	-	01
15	Civil Judge-cum- Asst. Sessions Judge	Darrang	05	02	-	07
16	Civil Judge-cum- Asst. Sessions Judge	Kamrup, Amingaon	-	01	-	01
17	Munsiff	Majuli	04	-	-	04
	Total		603	30	29	604

Form 7 Summary of Commercial Cases during the month of March, 2023.

N.B: There are no Commercial Act cases pending in the state of Nagaland, Mizoram and Arunachal Pradesh.